

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:117
ANSWERED ON:02.03.2000
FENCING OF RAILWAY LINES
DUMPA MARY VIJAYAKUMARI

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the work of barbed wire fencing of Railway passing through sensitive areas like Jammu to Punjab, Rajasthan and Assam is proposed to be undertaken to prevent/counter terrorist attacks;
- (b) if so, the details thereof; and
- (c) the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE)

(a) to (c): A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 117 BY SHRIMATI D.M.VIJAYA KUMARI TO BE ANSWERED IN LOK SABHA ON 02.03.2000 REGARDING FENCING OF RAILWAYS LINES.

(a) & (b): State Government of Jammu & Kashmir had asked Railways to examine possibility of providing fencing on both sides of Railway track from Jammu to Ghagwal for security reasons. Proposal to provide this fencing at an estimated cost of Rs. 12.90 crores has been sent to J&K Govt. for their acceptance. As regards the fencing of Railway lines in Punjab, Rajasthan and Assam, there is no such proposal at present.

(c): Work will be taken up from Jammu to Ghagwal after it is sanctioned by J&K Govt. and necessary funds provided by them.